

MR. SPEAKER: I will allow him under 377.

Now, the Minister of External Affairs.

STATEMENT RE: REPORTED ANNOUNCEMENT MADE BY PRESIDENT OF PAKISTAN APPOINTING OBSERVERS FROM "NORTHERN AREAS" ON THE FEDERAL COUNCIL.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): On April 4, 1982, the Pakistan President Gen. Zia-ul-Haq is reported to have made an announcement appointing three observers from "Northern Areas" on the Federal Council.

This is the first time that the Pakistan Government have given such a "representation" to the areas which are juridically and constitutionally part of the Indian State of Jammu & Kashmir. Our CDA in Islamabad has already lodged a protest over the matter with the Pakistan Foreign Office.

President Zia-ul-Haq is also reported to have made a statement on April 12, 1982, in which he declared Gilgit, Hunza and Skardu in Pakistan-occupied northern Kashmir as parts of Pakistan. He is also reported to have stated that the three territories are part of Pakistan and not "disputed areas"—a description which the Pakistan Government has, without any justification, been giving to Kashmir.

The Pakistan CDA in Delhi was summoned to South Block on 13-4-82 and was asked to give us an authentic version of President Zia's statement on the subject. He was told that Government take serious objection to Gen. Zia's reported statement. Our wellknown position, viz. that juridically areas mentioned above are part of the Indian State of Jammu & Kashmir, was reiterated to the CDA.

We shall await the authentic version of the position of Pakistan on this question.

12-10 hrs.

CUSTOMS TARIFF (AMENDMENT) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): On behalf of Shri Pranab Kumar Mukherjee, I beg to move for leave to introduce a Bill further to amend the Customs Tariff Act, 1975.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Customs Tariff Act, 1975."

The motion was adopted.

SHRI SAWAI SINGH SISODIA: I introduce** the Bill.

श्री आर० एन० राकेश (चैल) : स्वतंत्रता सेनानी परमानन्द के बारे में क्या नीति है सरकार की ?

श्री हरिकेश बहादुर (गोरखपुर) : कोई नीति तो बनायें (व्यवधान) यह बोल नहीं सकते क्योंकि यह मामला ऐसा ही है।

PROF. K. K. TEWARY: Regarding the statement made by the Minister I have a very important letter...††

अध्यक्ष महोदय : आप पुलिस को दीजिये न, यहां क्यों उठाते हैं ? ... (व्यवधान)

No, please. It is not your job. It is Mr. Dalbir Singh's job. He will do it.

श्री आर० एन० राकेश : अध्यक्ष महोदय, ऐसी घटनाओं के बारे में ? ... (Interruptions)

*Published in Gazette of India Extra ordinary, Part-II Section 2, dated 15-4-82.

**Introduced with the recommendation of the President.

††Not recorded.